

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00095/2018**

Jabalpur, this Friday, the 02<sup>nd</sup> day of February, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Vandana Choudhary,  
Aged about 22 yrs.  
Wd/o Late Shri Satish Choudhary,  
D/o Shri Prakash Choudhary,  
R/o 739,  
Pani Tanki Mohalla,  
Village-Bagaspur,  
Distt.-Narsinghpur (M.P.)-487001

**-Applicant**

(By Advocate –**Shri Vishnu Dwivedi**)

**V e r s u s**

1. Union of India,  
through the Secretary,  
Ministry of Defense,  
New Delhi-110001

2. The Ordinance Factory Khamaria,  
Through the General Manager,  
Jabalpur (M.P.), Pin-482005

3. The Commanding Officer,  
Ministry of Defense,  
Aeronautical Quality Assurance  
Wing, (Armt),  
Khamaria,  
Jabalpur (M.P.)-482005

**- Respondents**

(By Advocate –**Shri S.P. Singh**)

**ORDER (Oral)**

**By Navin Tandon, AM:-**

The applicant is the widow of deceased employee of the respondent-department. The employee died in harness due to heart failure on 29.08.2017. So far she has not been granted any financial assistance including pension, compassionate appointment etc. In this regard, she has made a representation dated 11.12.2017(Annexure A-5).

2. Learned counsel for the applicant submits that he would be satisfied if the respondents are directed to decide the said representation in a time bound fashion.

3. Shri S.P. Singh, learned Senior Central Govt. Standing counsel put his appearance on advance copy of the O.A. and submits that he has no objection if this Original Application is disposed of in above terms.

4. Accordingly, we dispose of this Original Application, at admission stage itself, without going into the merits of the case, by directing the competent authority amongst the respondents to decide the applicant's representation dated 11.12.2017 (AnnexureA-5), if not already decided, with a reasoned and

speaking order, within a period of 60 days from the date of receipt of certified copy of this order.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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